

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1911

ANSWERED ON:08.03.2011

NATIONAL FOOD SECURITY LAW

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bavalia Shri Kuvarjibhai Mohanbhai;De Dr. Ratna;Dhanaplan Shri K. P.;Gaikwad Shri Eknath Mahadeo;Joshi Dr. Murl Manohar;Mani Shri Jose K.;Panda Shri Prabodh;Rao Shri Sambasiva Rayapati;Yadav Shri Dinesh Chandra;Yaskhi Shri Madhu Goud

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the salient features of the proposed National Food Security Act for providing food to the poor alongwith the time by which it is likely to be enacted;
- (b) whether suggestions have been sought and consultations held with major stakeholders including State Governments for finalisation of the said Bill; and
- (c) if so, the details and the outcome thereof and the reaction of the Government thereto

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c) Government proposes to enact the National Food Security Act (NFSA) that will provide a statutory basis for a framework which will entitle every family below the poverty line to certain quantities of foodgrains at subsidized prices. All aspects of the proposed NFSA, including its coverage, entitlement, etc., are under consideration of the Government.

The matter is also being considered by the National Advisory Council (NAC), which has put a Framework Note on the draft National Food Security Bill (NFSB) on its website inviting comments from the public. The Department of Food & Public Distribution has also sought comments from the concerned Ministries/Departments and State Governments/ UT Administrations on the Framewok Note on NFSB. On receipt of comments from all stakeholders, further action would be taken.